Annexure-9(Not Applicable)
Name of the corporate debtor:M/s OIL COUNTRY TUBULAR LIMITED Date of commencement of CIRP: 28.01.2020; List of creditors as on:20.06.2021

 $List\ of\ other\ creditors\ (Other\ than\ financial\ creditors\ and\ operational\ creditors)$

 $(\text{Amount in } \mathbb{7})$

Sl.No.	Name of	Identificati		Details of				Details of	claim	Amount	Amount of	Amount	Amount o	Remarks, i
	creditor	on No.		claim	<u> </u>			admitted		of	any mutual	of claim	claim	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of	contingen	dues, that	not	under	
			receipt	claimed	claim	claim	covered by	related	voting	t claim	may be set-	admitted	verification	ı
					admitted		guarantee	party?	share in		off			
									CoC					
	TOTAL			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0	0.00